

Annexure-7
Name of the corporate debtor: Tork Motors Private Limited; Date of commencement of CIRP: 31 October 2025;
List of creditors as on: 03 Aug 2026

List of operational creditors (Government dues)

Sl. No.	Details of claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Regional Office 2, EPFO	06-May-2026 and 13-May	1,96,70,979.00	53,03,594.00	Operational	NIL	NIL	NIL	NIL	0	1,43,67,385.00	Details of PF payment
2	Deputy Commissioner of state tax	05-Jan-2026	4,03,08,212.00	34,25,826.85	Operational	NIL	NIL	NIL	NIL	0.00	3,68,82,385.15	Details of response to SCN required
3	E.S.I Corporation Sub-Regional Office Pune	05-Dec-2025	7,18,872.00	4,86,024.00	Operational	NIL	NIL	NIL	NIL	0	2,32,848.00	
TOTAL			6,06,98,063.00	92,15,444.85						0	5,14,82,618.15	

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